Annex B (to be submitted on monthly basis)

Format of Information to be reported by AD bank on establishment of a branch or office in India by EROI

S.no	Full name of EROI	Date & Place of Incorporation abroad	/Office app gra by b	Date of approval granted by AD bank	Date of approval granted by RBI under reg 4(b), if	Whether approval granted by any other regulatior (As per proviso to Reg 3(a)). If yes, provide the following:		Place of office in India*	Nodal Office, in case of multiple	Remarks, if any
				under reg 4(a)	applicable	Name of Regulator	Date of approval		offices	

^{*}In case of shifting office, information regarding new address is to be intimated to RBI

Additional information to be reported by AD bank on closure of a branch or office in India by EROI

S.no	Full name of EROI	Date & Place of Incorporation abroad	Type of office established	Place/ Location of office establishe d in India	Established under approval from: i. AD bank under Reg 4(a) ii. RBI under Reg 4(b) iii Other regulator under proviso to Reg 3(a))	Date of closure of office in India	UIN, if applicable	Remarks, if any